



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,2nd June 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DETENTION</b>				
1	WP(C)/968/2021 WITH LCR, FIXED	AKHLIMA @ AKLIMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. A T SARKAR SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	<b>WITH</b> I.A.(Civil)/1075/2021 <b>in</b> WP(C)/968/2021	AKHLIMA @ AKLIMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/1262/2021 WITH LCR	AMISA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR N RAHMAN MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>ORDERS</b>				
3	Death Sentence Ref./1/2021 LCR AND PB FIXED	THE STATE OF ASSAM, <b>Versus</b> MANGAL PAIK	PP, ASSAM	MR K AGARWAL, SR. ADV MR. A BHATTACHARYA
4	<b>WITH</b> CRL.A(J)/14/2021	MANGAL PAIK <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/06/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[CIVIL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2924/2021 FIXED	BHABA DEV MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R SINGHA	SC, PWD SC, BTC
2	WP(C)/2979/2021 B/O	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION ANR. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR N DUTTA MR. N SARKAR	SC, NF RLY SC, SC, IRCTC
3	WP(C)/2981/2021 B/O (PDF COPY)	SIRIN RUKSANA BEGUM CHOUDHURY AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P K GARODIA MR D SARMA	SC, DRI
4	WP(C)/2984/2021 B/O (PDF COPY)	M/S ANABOND LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
	<b>WITH</b> I.A.(Civil)/1074/2021 <b>in</b> WP(C)/2984/2021	M/S ANABOND LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
5	WP(C)/2986/2021 B/O (PDF COPY)	MD. IMTIAZ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MD E AHMED MR. H A TALUKDAR	SC, HIGHER EDU SC, G U
<b>ORDERS</b>				
6	I.A.(Civil)/1070/2021 B/O <b>in</b> WP(C)/2177/2021 <b>WITH</b> WP(C)/2177/2021	HEM CHANDRA RABHA <b>Versus</b> JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
		JIMPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	SC, ELEM. EDU SC, SCERT, ASSAM
7	WP(C)/2389/2021 FIXED	MD. AKBAR HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, PWD ROAD MR J ABEDIN (R-5) MR. I U CHOWDHURY (R-5)
8	WP(C)/2846/2021 FIXED	SHAFIQR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K TIWARI MR. A R GOGOI	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 02/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CRIMINAL SINGLE BENCH]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1103/2021 FIXED	TUN TUN CHANGMAI ALIAS TUL TUL CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M SARMAH MR. P GOHAIN MS. K BARUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(CrI.)/258/2021 WITH LCR AND PB FIXED in CrI.A./360/2019 <b>WITH</b> CrI.A./360/2019	ABDUL KALAM <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. S K NARGIS MS. A MESEN	SC, NCB
		SHRI RAM MILAN AND ANR <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
2	<b>WITH</b> CrI.A./288/2019	MD. MUJIBUR RAHMAN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
3	<b>WITH</b> CrI.A./393/2019	MD. SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	<b>WITH</b> I.A.(CrI.)/256/2021 in CrI.A./393/2019	SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 02/06/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1148/2021 B/O	ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
2	Bail Appln./1149/2021 B/O	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
3	Bail Appln./1151/2021 B/O	NUR AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MR. N H LASKAR MRS. S ISLAM	PP, ASSAM
<b><u>MOTION</u></b>				
4	AB/1269/2021	ABDUL BAREK <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
5	AB/1341/2021	TAIZUDDIN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
6	AB/1357/2021	NAJIMUDDIN AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N SHARMA MS A UPADHAYA	PP, ASSAM
7	AB/1435/2021	MOINUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
8	AB/1470/2021	SRI GAJEN BURAGOHAİN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
9	AB/1472/2021	ABDUR ROHİM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
10	AB/1500/2021 B/O	HAFIZUR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
11	AB/1503/2021 B/O	MAHİDUL İSLAM AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
12	AB/1526/2021 B/O	SHAHANUR İSLAM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR A ALOM MD. R ALI MR. M ALAM	PP, ASSAM

**BAIL HEARING (BA)**

13	Bail Appln./1115/2021 (PDF COPY), FIXED	ASHISH KUMAR SHARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A U CHOUDHURY MR. D K SHARMA	PP, ASSAM
14	Bail Appln./1121/2021 FIXED	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
15	<b>WITH</b> AB/1462/2021	IMRAN HUSSAIN AND 2 OTHERS <b>Versus</b> THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
<b>BAIL HEARING</b>				
16	AB/996/2021 B/O	ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
17	AB/1171/2021 B/O	RAJU SAHA <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
18	AB/1260/2021 FIXED	TASLIMA KHATUN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. Z HAMMAD MR. S MUNIR	PP, ASSAM
19	AB/1322/2021 (PDF COPY), FIXED	SADDAM HUSSAIN AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	MR. M R KHANDAKAR PP, ASSAM
20	AB/1323/2021 (PDF COPY), FIXED	KURMAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
1	Review.Pet./169/2019 (AT 10:30 AM)	THE UNION OF INDIA AND 5 ORS. <b>Versus</b> SRI KSHITISH CH. KARMAKAR AND 6 ORS.	DR. B N GOGOI DR. B J GOGOI(SC, RAILWAYS) MR. B HAZARIKA	SRI R ALI
<b>MOTION (BA)</b>				
2	Bail Appln./1040/2021 FIXED	DEBANANDA PAUL <b>Versus</b> THE UNION OF INDIA	MR. S CHETIA MR. J P MORE	SC, NCB
3	Bail Appln./1078/2021 FIXED	LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR N AHMED MR. A KALAM	PP, ASSAM
4	Bail Appln./1085/2021 FIXED	ARJUN SHARMA <b>Versus</b> THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI	SC, NCB
5	Bail Appln./1105/2021 FIXED	PRADEEP GOGOI @ PRODIP GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
6	Bail Appln./1109/2021 FIXED	MRIDUL BARO @ MRIDUL BORO <b>Versus</b> THE STATE OF ASSAM	MR. R D BHUYAN MS E B GOGOI	PP, ASSAM
<b>MOTION</b>				
7	AB/1277/2021 FIXED	BABUL DEBNATH AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA MR B TAID	PP, ASSAM
8	AB/1286/2021 B/O (PDF COPY)	UMESH DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
9	AB/1355/2021 B/O (PDF COPY)	BIJU KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MR H MEDHI MS N RAI	PP, ASSAM
10	AB/1371/2021 FIXED	ADITYA KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM	MR M CHOUDHURY	PP, ASSAM
11	AB/1407/2021 FIXED	HRIDAYANANDA DAS <b>Versus</b> THE STATE OF ASSAM	MR S MUKTAR S BEGUM	PP, ASSAM
12	AB/1418/2021 FIXED	TRIDEEB BORA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM



13	AB/1477/2021 B/O	JAYANTA CHAKROBORTY @ BAPPA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
14	AB/1483/2021 FIXED	RUPAM BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
15	AB/1486/2021	BIJU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
16	AB/1494/2021	ABDUL MOTALEB AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
17	AB/1502/2021	MEHEBUBAR RAHMAN @ RAHUL <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
18	AB/1528/2021 B/O (PDF COPY)	ABDUL AWAL <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
19	Bail Appln./840/2021 WITH CASE DIARY, FIXED	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
20	Bail Appln./944/2021 FIXED	BAHARUL ISLAM BARBHUIYA @ BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	PP, ASSAM
21	Bail Appln./1053/2021 FIXED	NOOR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE K.R. SURANA AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1119/2021 B/O	JUBER AHMED <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
2	Bail Appln./1122/2021 FIXED	KETU MUDI <b>Versus</b> THE STATE OF ASSAM	MR. S K DEORI MS. SOMILA	PP, ASSAM
3	Bail Appln./1131/2021	MD TAJIR ALI @ TAJIR SHEIKH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN	PP, ASSAM
4	Bail Appln./1150/2021 B/O	NUR AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MR. N H LASKAR MRS. S ISLAM	PP, ASSAM
5	Bail Appln./1156/2021 B/O	INTAJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
6	Bail Appln./1165/2021	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
7	Bail Appln./1167/2021	TAIJUDDIN SEIKH <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
8	Bail Appln./1170/2021	SANOWAR TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
<b>MOTION</b>				
9	AB/1437/2021 B/O	SANIDUL ALI PORAMANIK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
10	AB/1484/2021	BISWAJIT HAZARIKA <b>Versus</b> STATE OF ASSAM	MR. P K ROYCHOUDHURY MR P KATAKI MR S P DAS MR. N DAS	PP, ASSAM
11	AB/1509/2021	JAYANTA BASUMATARY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	PP, ASSAM

12	AB/1514/2021	SRI BABU BORO (ST) <b>Versus</b> THE STATE OF ASSAM	MR. P N CHOUDHURY MRS. H SARMAH	PP, ASSAM
13	AB/1515/2021	MOHARUDDIN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI S KHANIKAR	PP, ASSAM
14	AB/1516/2021 B/O (PDF COPY)	HUSEN ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE MR S ISLAM	PP, ASSAM
15	AB/1522/2021	SANJIB RABHA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. P K BORAH MR. D GOGOI	PP, ASSAM
16	AB/1523/2021	RAFIQUL ISLAM @ BHAITI @ RABIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S KAKATI	PP, ASSAM
17	AB/1525/2021	RAHIM BADASHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	G UDDIN MR. Y SIKDAR	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
18	Bail Appln./1066/2021 FIXED	WASHIM AKRAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
19	Bail Appln./1068/2021 WITH CASE DIARY, FIXED	AIJO ALI <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
20	AB/1362/2021 FIXED	JITUPON DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B HAZARIKA MR M RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021